

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 861 OF 2022

IN THE MATTER OF:

KULDEEP SINGH KHAIRA & ORS.

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT

INDEX

S. No.	PARTICULARS	PAGE No.
1.	ACTION TAKEN REPORT ON BEHALF OF MUNICIPAL CORPORATION, LUDHIANA	
2.	ANNEXURE P1 Copy of the reply letter dated 22.09.2023	
3.	ANNEXURE P2 Copy of the letter dated 17.10.2023	
4.	ANNEXURE P3 Copy of the tender dated 16.08.2023	

FILED THROUGH

PLACE: New Delhi

DATE: 31.10.2023

Naginder Benipal

**NAGINDER BENIPAL
ADVOCATE,**

E No D-1625/2009

Office: Ch. No. 403, Lawyers's Chamber Block-1,
Delhi High Court-110001

9999329299

naginder.benipal@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. No. 861 OF 2022

IN THE MATTER OF:

KULDEEP SINGH KHAIRA & ORS.

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT

ACTION TAKEN REPORT ON BEHALF OF MUNICIPAL
CORPORATION, LUDHIANA

IT IS MOST RESPECTFULLY SHOWETH:

1. That I, Ankur Mahindroo working as Joint Commissioner, Municipal Corporation Ludhiana is filing this Action Taken Report on behalf of Municipal Corporation, Ludhiana, Punjab.
2. That this Hon'ble Tribunal vide order dated 21.07.2023 had directed:

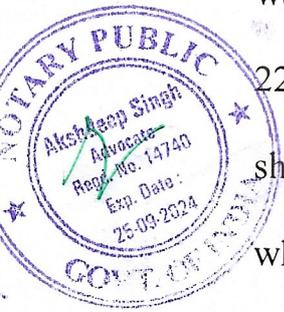
"Respondents/ Municipal Corporation, Ludhiana is directed to dispose of rest of the solid waste at the dump site within a timeframe of three months and submit a further action taken report before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

3. It is submitted that Municipal Corporation, Ludhiana has always been very diligent regarding the management of Solid Waste and has taken every precaution to safeguard the canal from being polluted. That Municipal Corporation, Ludhiana had identified near by land of Punjab Mandi Board as suitable for the purpose of installing the Portable Compactor Transfer Station for transferring the secondary collection point near Sidhwan Canal and has been in correspondence with the



Punjab Mandi Board for allotment of land on immediate basis, it is also pertinent to mention herein that various meetings have also been conducted between Municipal Corporation Ludhiana and officials of Punjab Mandi Board, and the allotment of land for the purpose of installing Portable Compactor is under process and the reply pertaining to the same is pending from Punjab Mandi Board. It is also submitted that Municipal Corporation, Ludhiana also tried to locate another site for installation of Portable Compactors, however were unable to as no other site were as per the requirements for installing the compactor.

4. That Punjab Mandi Board vide letter bearing no. 1384 dated 11.08.2023 had raised certain queries pertaining to disposal of fruit and vegetable waste at Fruit and Vegetable Market, Karabara Chowk, Ludhiana, which was duly replied by Municipal Corporation, Ludhiana vide letter dated 22.09.2023 wherein it was informed that the disposal of Mandi Waste shall be done free of cost, subject to segregation of dry and wet waste in which quantity of wet waste will be about 20 metric ton transported to Portable Compactor on their own transportation. Copy of the reply letter dated 22.09.2023 is annexed herewith as **ANNEXURE P1**.
5. That a meeting was conducted on 19.10.2023 for allotting 1500 sq. yds of land to Municipal Corporation, Ludhiana for installation of Portable Compactor for disposing of Solid Waste at Sabji Mandi, Bhadurke Road and Dana Mandi Gill Road, which was attended by the duly authorized



A blue ink handwritten mark or signature, possibly a stylized 'A' or 'S', located at the bottom left of the page.

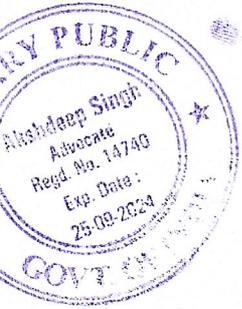
officer of Municipal Corporation, Ludhiana and the allotment of the said land is awaited by the Municipal Corporation, Ludhiana. Copy of the letter dated 17.10.2023 is annexed herewith as **ANNEXURE P2**.

6. It is submitted that till the allotment of land is pending, Municipal Corporation, Ludhiana has undertaken possible steps to avoid dumping of any solid waste in the Sidhwan Canal by collecting the Solid waste from the site on daily basis and has also deployed two sanitation workers to manage the same and sprinkle lime on the garbage so that no garbage gets dumped in the canal.
7. That Municipal Corporation, Ludhiana has also prepared the DPR/TFR for processing of wet waste via Bio-Methenization/Bio CNG Plant having capacity of 200 TPD and tenders for the same has also been issued on 16.08.2023 and the opening date for the same is 15.11.2023. Copy of the tender dated 16.08.2023 is annexed herewith as **ANNEXURE P3**.
8. That Municipal Corporation, Ludhiana has always been diligent and is committed to comply with the provisions of Solid Waste Management Rules, 2016 and protection and conservation of Environment. It is also submitted that all necessary steps are being taken by the applicant for the upkeep of the scientific management of waste being produced. It is also submitted that Municipal Corporation, Ludhiana has always been



Handwritten signature in blue ink.

compliant to the orders and directions issued by the Hon'ble Supreme Court and this Hon'ble Tribunal.



Verified that the affidavit has been read over & explained to the deponent who seemed perfectly understand at the time making there of.

[Signature]
DEPONENT

VERIFICATION

Verified at Ludhiana on this 31-10-2023 that the contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate to the legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submissions before this Hon'ble Tribunal.

[Signature]
I know the deponent/executant & He/She signed or R.T.I./L.T.I Marked in my presence

[Signature]
DEPONENT

Signature Attested As Identified

[Signature]
Notary Public, Ludhiana (Pb.)

31.10.2023

ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ

ਸੇਵਾ ਵਿਖੇ,

ਜਿਲ੍ਹਾ ਮੰਡੀ ਅਫਸਰ,
ਲੁਧਿਆਣਾ।

ਨੰ: 289/ਜੇ.ਸੀ(ਐਮ)ਡੀ

ਮਿਤੀ: 22/09/2023

ਵਿਸ਼ਾ: ਫਲ ਅਤੇ ਸਬਜੀ ਮੰਡੀ ਕਾਰਾਬਾਰਾ ਚੌਂਕ, ਲੁਧਿਆਣਾ ਵਿਖੇ ਫਲ ਅਤੇ ਸਬਜੀਆਂ ਦੀ ਰਹਿੰਦ-ਖੂੰਹਦ ਨੂੰ ਡਿਸਪੋਜ਼ ਆਫ ਕਰਨ ਸਬੰਧੀ।

ਹਵਾਲਾ: ਪੱਤਰ ਨੰ:/1384 ਮਿਤੀ 11-08-2023

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਅੰਕਿਤ ਮਾਮਲੇ ਸਬੰਧੀ ਆਪ ਵੱਲੋਂ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਨੂੰ ਕੀਤੇ ਗਏ ਸਵਾਲ ਕਿ ਜੇਕਰ ਸਬਜੀ ਮੰਡੀ ਲੁਧਿਆਣਾ ਵਿੱਚ 1500 ਗਜ਼ ਜਗ੍ਹਾ ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ ਵੱਲੋਂ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਨੂੰ ਕੰਪੈਕਟਰ ਲਗਾਉਣ ਲਈ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ ਤਾਂ ਕੀ ਨਗਰ ਨਿਗਮ ਵੱਲੋਂ ਮਾਰਕੀਟ ਕਮੇਟੀ/ਸਬਜੀ ਮੰਡੀ ਦੇ ਕੂੜੇ ਨੂੰ ਫਰੀ ਆਫ ਕਾਸਟ ਡਿਸਪੋਜ਼ ਆਫ ਕੀਤਾ ਜਾਵੇਗਾ। ਇਸ ਦੇ ਸਬੰਧ ਵਿੱਚ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਇਹ ਸਪੱਸ਼ਟ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਮਾਰਕੀਟ ਕਮੇਟੀ/ਸਬਜੀ ਮੰਡੀ ਲੁਧਿਆਣਾ ਦੇ ਕੂੜੇ ਨੂੰ ਹੇਠ ਲਿਖੀਆਂ ਸ਼ਰਤਾਂ ਤੇ ਫਰੀ ਆਫ ਕਾਸਟ ਤਾਂ ਹੀ ਡਿਸਪੋਜ਼ ਆਫ ਕੀਤਾ ਜਾਵੇਗਾ ਜੇਕਰ ਮੰਡੀ ਬੋਰਡ ਵੱਲੋਂ:

1) ਮਾਰਕੀਟ ਕਮੇਟੀ/ਸਬਜੀ ਮੰਡੀ ਵਿੱਚੋਂ ਨਿਕਲਣ ਵਾਲੇ ਕੂੜੇ ਨੂੰ ਸੈਗਰੀਗੇਟਡ ਫਾਰਮ (ਗਿੱਲੇ ਅਤੇ ਸੁੱਕੇ ਕੂੜੇ ਨੂੰ) ਜਿਸ ਵਿੱਚ ਗਿੱਲੇ ਕੂੜੇ ਦੀ ਮਾਤਰਾ ਲਗਭਗ 20 ਮੈਟ੍ਰਿਕ ਟਨ ਹੋਵੇਗੀ, ਨੂੰ ਵੱਖੋ-ਵੱਖਰੇ ਤੌਰ ਤੇ ਆਪਣੀ ਟਰਾਂਸਪੋਰਟੇਸ਼ਨ ਰਾਹੀਂ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਦੁਆਰਾ ਸਥਾਪਿਤ ਪੋਰਟੇਬਲ ਕੰਪੈਕਟਰ ਤੇ ਪਹੁੰਚਾਇਆ ਜਾਵੇਗਾ।

2) ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਅਤੇ ਮੰਡੀ ਬੋਰਡ ਦੁਆਰਾ ਪਹਿਲਾਂ ਤੋਂ ਚੱਲ ਰਹੇ ਆਪਸੀ ਪੱਤਰ-ਵਿਹਾਰ ਅਤੇ ਸਾਂਝੀ ਵਿਜ਼ਟ ਅਨੁਸਾਰ ਮੰਡੀ ਬੋਰਡ ਵੱਲੋਂ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਨੂੰ ਸਬਜੀ ਮੰਡੀ ਬਹਾਦਰ ਕੇ ਰੋਡ ਤੋਂ ਇਲਾਵਾ ਦਾਣਾ ਮੰਡੀ ਬੈਕਸਾਈਡ ਅਰੋੜਾ ਪੈਲੇਸ ਵਿੱਚ 1500-1500 ਵਰਗ ਗਜ਼ ਜਗ੍ਹਾ ਪੋਰਟੇਬਲ ਕੰਪੈਕਟਰ ਲਗਾਉਣ ਲਈ ਦਿੱਤੀ ਜਾਵੇਗੀ ਅਤੇ ਇਨ੍ਹਾਂ ਦੋਨੋ ਸਾਈਟਾਂ ਲਈ ਨਾ-ਇਤਰਾਜ਼ ਸਰਟੀਫਿਕੇਟ ਜਾਰੀ ਕੀਤਾ ਜਾਵੇਗਾ।

ਇਹ ਪੱਤਰ ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ਦੀ ਟੈਕਨੀਕਲ ਅਡਵਾਈਜ਼ਰੀ ਕਮੇਟੀ ਦੀ ਮੀਟਿੰਗ ਮਿਤੀ 22/09/2023 ਵਿੱਚ ਦਿੱਤੀ ਪ੍ਰਵਾਨਗੀ ਅਨੁਸਾਰ ਜਾਰੀ ਕੀਤਾ ਜਾਂਦਾ ਹੈ।


 ਸੰਯੁਕਤ ਕਮਿਸ਼ਨਰ (ਐਮ)
 ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ।

Municipal Corporation Ludhiana

To

District Mandi Officer,
Ludhiana.

No. 289/JC(M)/D

Dated: 22/09/2023

Subject:- Regarding disposing of waste of fruits and vegetables at Fruit and Vegetable Market Karabara Chowk, Ludhiana.

Ref:- letter No. 1384 dated 11-08-2023

Regarding the above topic and the matter mentioned under the reference, the questions asked by you to Municipal Corporation Ludhiana that if 1500 yards of land in Sabji Mandi Ludhiana is given by the Punjab Mandi Board to Municipal Corporation Ludhiana for installation of compactors, then whether the Municipal Corporation Market Committee/Sabji Mandi The waste will be disposed of free of cost. In this regard, Municipal Corporation Ludhiana makes it clear that the waste of Market Committee/Sabji Mandi Ludhiana will be disposed off free of cost on the following conditions only if the Mandi Board:

- 1) The waste coming out of the market committee/sabji mandi in segregated form (wet and dry waste) in which the amount of wet waste will be about 20 metric tonnes, separately through its own transportation to the portable compactor installed by Municipal Corporation Ludhiana will be delivered
- 2) According to the existing mutual correspondence and joint visit by Municipal Corporation Ludhiana and Mandi Board, Municipal Corporation Ludhiana to install portable compactor in 1500-1500 square yards area in Dana Mandi backside Arora Palace in addition to Sabji Mandi Bahadur K Road. will be given for and no-objection certificate will be issued for both these sites.

sd/-

Joint Commissioner (M)
Municipal Corporation, Ludhiana.

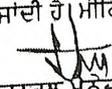
ਪੰਜਾਬ ਰਾਜ ਖੇਤੀਬਾੜੀ ਮੰਡੀਕਰਨ ਬੋਰਡ
ਪੰਜਾਬ ਮੰਡੀ ਭਵਨ, ਸੈਕਟਰ -65 ਏ, ਐਸ.ਏ.ਐਸ. ਨਗਰ (ਮੋਹਾਲੀ)

ਨੰ:ਪ੍ਰੋਜੈਕਟ/- 220 - 226
ਮਿਤੀ:- 17/10/23

1. ਸੰਯੁਕਤ ਕਮਿਸ਼ਨਰ (ਐਮ),
ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ।
2. ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਉੱਤਰ),
ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ,
ਐਸ.ਏ.ਐਸ ਨਗਰ।
3. ਜਨਰਲ ਮੈਨੇਜਰ (ਅਸਟੇਟ),
ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ,
ਐਸ.ਏ.ਐਸ ਨਗਰ।
4. ਡਿਪਟੀ ਕੰਟਰੋਲਰ (ਵਿੱਤ ਤੇ ਲੇਖਾ),
ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ,
ਐਸ.ਏ.ਐਸ ਨਗਰ।
5. ਮੰਡਲ ਨਗਰ ਯੋਜਨਾਕਾਰ,
ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ,
ਐਸ.ਏ.ਐਸ ਨਗਰ।
6. ਜਿਲਾ ਮੰਡੀ ਅਫਸਰ,
ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ,
ਲੁਧਿਆਣਾ।
7. ਸਕੱਤਰ,
ਮਾਰਕਿਟ ਕਮੇਟੀ,
ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ:- ਫਲ ਅਤੇ ਸਬਜੀ ਮੰਡੀ ਕਾਰਾਬਾਰਾ ਚੌਕ, ਲੁਧਿਆਣਾ ਵਿਖੇ ਫਲ ਅਤੇ ਸਬਜੀਆਂ ਦੀ ਰਹਿੰਦ-ਬੁੰਹਦ ਨੂੰ ਡਿਸਪੋਜ਼ ਆਫ ਕਰਨ ਸਬੰਧੀ ਮੀਟਿੰਗ ਰੱਖਣ ਬਾਰੇ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬਜੀ ਮੰਡੀ ਬਹਾਦਰਕੇ ਰੋਡ ਅਤੇ ਦਾਣਾ ਮੰਡੀ ਗਿੱਲ ਰੋਡ ਵਿਖੇ ਕੁਝੇ ਕਰਕਟ ਨੂੰ ਡਿਸਪੋਜ਼ ਆਫ ਕਰਨ ਲਈ ਕੰਪੈਕਟਰ ਲਗਾਉਣ ਲਈ 1500-1500 ਵਰਗ ਗਜ ਜਗਾਂ ਨਗਰ ਨਿਗਮ ਨੂੰ ਦੇਣ ਵਾਸਤੇ ਮਾਮਲਾ ਵਿਚਾਰਨ ਲਈ ਮਾਨਯੋਗ ਸਕੱਤਰ ਬੋਰਡ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਮਿਤੀ 19-10-2023 ਨੂੰ ਸਵੇਰੇ 11.30 ਵਜੇ ਮੀਟਿੰਗ ਉਨਾਂ ਦੇ ਮੀਟਿੰਗ ਰੂਮ ਵਿੱਚ ਰੱਖੀ ਜਾਂਦੀ ਹੈ। ਮੀਟਿੰਗ ਵਿੱਚ ਮੁਕੰਮਲ ਰਿਕਾਰਡ ਸਮੇਤ ਸਮੇਂ ਸਿਰ ਸਾਮਲ ਹੋਣ ਨੂੰ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।


ਡਿਪਟੀ ਜਨਰਲ ਮੈਨੇਜਰ (ਪ੍ਰੋਜੈਕਟ)
ਵਾ: ਸਕੱਤਰ

ਮਿਤੀ:- 17/10/23

ਪਿਠ ਐਂਕਣ ਨੰ:ਪ੍ਰੋਜੈਕਟ/ 227 -229

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ:-

1. ਪੀ.ਐਸ.ਟੂ ਸਕੱਤਰ ਬੋਰਡ ਨੂੰ ਮਾਨਯੋਗ ਸਕੱਤਰ ਬੋਰਡ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
2. ਪੀ.ਏ.ਟੂ ਵਪੀਕ ਸਕੱਤਰ ਨੂੰ ਮਾਨਯੋਗ ਵਪੀਕ ਸਕੱਤਰ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
3. ਜਿਲਾ ਮੰਡੀ ਅਫਸਰ, ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ, ਲੁਧਿਆਣਾ ਨੂੰ ਭੇਜਕੇ ਲਿਖਿਆ ਗਿਆ ਹੈ ਕਿ ਪੱਤਰ ਸੰਯੁਕਤ ਕਮਿਸ਼ਨਰ (ਐਮ), ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ਨੂੰ ਡਲਿਵਰ ਕਰਵਾਉਂਦੇ ਹੋਏ ਮੀਟਿੰਗ ਵਿੱਚ ਖੁਦ ਜਾਂ ਨੁਮਾਇੰਦੇ ਨੂੰ ਭੇਜਣ ਹਿੱਤ।


ਡਿਪਟੀ ਜਨਰਲ ਮੈਨੇਜਰ (ਪ੍ਰੋਜੈਕਟ)
ਵਾ: ਸਕੱਤਰ

**Punjab State Agricultural Marketing Board
Punjab Mandi Bhawan, Sector 35 A, SAS Nagar (Mohali)**

No:Project/- 220-226

Dated: 17/10/2023

To

- 1) Joint Commissioner (M),
Municipal Corporation, Ludhiana.
- 2) Chief Engineer (North),
Punjab Mandi Board,
SAS Nagar.
- 3) General Manager (Estate),
Punjab Mandi Board,
SAS Nagar.
- 4) Deputy Controller (Finance & Accounts),
Punjab Mandi Board,
SAS Nagar.
- 5) Mandal Nagar Planner,
Punjab Mandi Board,
SAS Nagar.
- 6) District Market Officer,
Punjab Mandi Board,
SAS Nagar.
- 7) Secretary,
Market Committee,
Ludhiana.

Sub: Regarding holding a meeting regarding disposal of fruit and vegetable waste at Fruit and Vegetable Market Karabara Chowk, Ludhiana.

With reference to the above cited subject, it is written that a matter to consider 1500-1500 square yards of land to be given to the Municipal Corporation for setting up a Compactor for disposing of garbage at Sabzi Mandi Bahadurke Road and Dana Mandi Gill Road. Meeting is to be held under the Chairmanship of the Honourable Secretary Board on 19-10-2023 at 11.30 am in his meeting room. Timely ensure to attend the meeting with complete record.

sd/-

Deputy General Manager (Project)
For Secretary

Municipal Corporation Ludhiana

Tender Reference No. 16/XEN/O&M/A

Dated:11/08/2023

CORRIGENDUM-3

No. 480/ECOS

Dated:27/10/2023

Sub: - Selection of concessioner for Execution/Installation and Operation & Maintenance of 200 TPD waste to CBG (WtG) plant based on Segregated Municipal Solid Waste (Organic) and Other Biodegradable Waste as feed under PPP mode on Design, Build, Finance, Operate and Transfer at Jamalpur Site, Ludhiana, Punjab.

As per the SBD/RFP Document	Corrigendum 1	Corrigendum 2	Corrigendum 3
Bid Due Date 25/09/2023 till 17.00 hours	Bid Due Date 12/10/2023 till 1700 hours	Bid Due Date 30/10/2023 till 1400 hours	Bid Due Date 15/11/2023 till 1400 hours
Date & Time of opening of Technical Bid 26/09/2023 till 11:00 hours	Date & Time of opening of Technical Bid 13/10/2023 till 1100 hours	Date & Time of opening of Technical Bid 30/10/2023 till 1530 hours	Date & Time of opening of Technical Bid 15/11/2023 till 1500 hours

Note: For any clarifications, please e-mail at seticmcl1@gmail.com

Other terms and conditions will remain same.

Superintending Engineer-(B&R),
M.C., Ludhiana.

27/10/23